

**News Item "Border Raids in Tripura Increase"**

7410 SHRI MAHI LAL Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether his attention has been drawn to the news item 'Border raids in Tripura increase published in the Hindustan Times dated the 21st March 1978 and

(b) if so the reaction of Government to each of the points raised therein and the measures taken to cope with the problem?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK MAI MANDAL) (a) The Government is aware of a statement said to have been made by the Chief Minister of Tripura that there has been an increase in border crime along the Tripura-Bangladesh Border and that the Border Security Force has been found inadequate in tackling the problem

(b) There has been no significant increase in border crime along the Tripura-Bangladesh border and the BSF is dealing with the problem adequately. BSF authorities have also recently discussed the problems relating to border crime and manning of the international border with the Chief Minister of Tripura with a view to make the arrangements for prevention of border crime more effective

**SC & ST Officers sent abroad**

7411 SHRI M. ARUNACHALAM Will the Minister of HOME AFFAIRS be pleased to state

(a) is it a fact that officers of various departments all over the country are being sent abroad for various courses of training under various schemes projects and plans,

(b) if so how many officers belonging to scheduled castes and scheduled tribes have been sent abroad for such courses during last three years, and

(c) whether Government ensure fair representation to the officers of Scheduled Castes and Scheduled Tribes in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PAIL) (a) Yes Sir

(b) The information is being collected from various Ministries and Departments of the Government and would be placed on the Table of the House in due course

(c) There are already instructions regarding the deputation of officers belonging to Scheduled Castes and Scheduled Tribes to Training courses abroad and it is Government's endeavour to ensure that fair representation is given to such officers in this regard

**आकाशवाणी में नियुक्तिया करने के बारे में नीति**

7412 श्री मृत्युंजय प्रसाद क्या सूचना और प्रसारण मंत्री 22 मार्च 1978 के अनागकित प्रश्न संख्या 3943 के उत्तर के सम्बन्ध में यह बतान की कृपा करेंगे कि

(a) क्या आकाशवाणी और दूरदर्शन के महानिदेशक और उप महानिदेशक जैसे उच्च पदा पर नियुक्ति के लिए क्वल प्रशामन में अनुभव की अहंता निर्धारित किया गया है और प्रसारण में अनुभव का नहीं और क्या साहित्य के ज्ञान और उमम प्रवीणता की इसके लिए कोई महत्व नहीं दिया गया है और यदि हा ता इसके क्या कारण है और इस बारे में सरकार की क्या नीति है और

(b) गत पाच वर्षों में दून पदा पर कितन व्यक्तिनया की नियुक्ति की गई है और सूचना और प्रसारण के क्षेत्र में उनके अनुभव का अ्यौर क्या है ?

सूचना और प्रसारण मंत्री (श्री लाल कृष्ण शर्मावाणी) : (क) आकाशवाणी और दूरदर्शन के महानिदेशक और उप-महानिदेशक के पद मुद्रणयता प्रशासनिक पद हैं। तथापि, इसका यह अर्थ नहीं है कि आकाशवाणी और दूरदर्शन के इस प्रकार के उच्च पदों पर नियुक्तियाँ करते समय प्रसारण में अनुभव पर विचार नहीं किया जाता है। इन उच्च प्रशासनिक पदों पर तैनात व्यक्तियों के लिए यह जरूरी नहीं कि वे किसी विशिष्ट साहित्य या कला में प्रवीण हों। दूरदर्शन के महानिदेशक और उप-महानिदेशक के पदों के भर्ती नियमों को अभी अन्तिम रूप नहीं दिया गया है। तथापि, आकाशवाणी के इन पदों के भर्ती नियम विवरण में दिए गए हैं जो सभा पटल पर रख दिया गया है : [प्रस्तावक से रखा गया। देखिए सत्रथा एन०टी-2137/78]

(ख) पिछले पांच वर्षों के दौरान आकाशवाणी और दूरदर्शन के महानिदेशक और उप-महानिदेशक के पदों पर नियुक्त किए गए व्यक्तियों की संख्या निम्नानुसार है :—

महानिदेशक : 3

(इनमें से दो व्यक्ति लगभग पिछले तीस वर्षों से आकाशवाणी में काम कर रहे हैं और इस प्रकार इनकी सूचना और प्रसारण के क्षेत्र में पर्याप्त अनुभव है, एक व्यक्ति को भारतीय प्रशासनिक सेवा से लिया गया था)।

उप-महानिदेशक : 11

(ये सभी व्यक्ति 20 वर्ष से अधिक समय से आकाशवाणी में काम कर रहे हैं/थे और, इस प्रकार, इनकी सूचना और प्रसारण के क्षेत्र में पर्याप्त अनुभव है/था)।

उप-महानिदेशक (प्रशासन) : 3

(ये सभी व्यक्ति भारतीय प्रशासनिक सेवा से लिए गए थे)।

#### Bus Route from Sarai Rohilla to Central Sectt.

7413 SHRI GYANESHWAR PRASAD YADAV: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether the DTC commuters of Sarai Rohilla, Vivekanand Puri, Daya Nand Colony, Bagh Kaie Khan etc. have been demanding a new bus route for Central Secretariat from Vivekanand Puri which is the central place of all the colonies mentioned above;

(b) whether the Municipal Councilor had also recommended the introduction of bus service on this route (i.e. from Vivekanand Puri to Central Secretariat) and yet no action has been taken in this regard;

(c) if so, the reaction of Government thereto and the time by which the bus on the said route will ply from Vivekanand Puri where there is no difficulty for parking the buses; and

(d) if not, the reasons therefor and the steps proposed to be taken to remove the hurdles coming in the way?

THE MINISTER OF STATE IN-CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT SHRI CHAND RAM: (a) and (b). Yes, Sir.

(c) Sarai Rohilla and the areas adjoining it are connected to Central Secretariat by buses operating on routes Nos. 91 and 900. These areas are also connected by buses of routes Nos. 14 and 157 to Connaught Circus, from where a large number of buses are available to Central Sectt.

(d) It is not possible for the Corporation to provide direct bus services to Central Sectt. from all the localities of the city especially when convenient change over facilities are available at several nodal points.